

Filing No. Cr.MP/8612/2020

Asha Singh Vs The State of Jharkhand

Advocate's Name- Mr. Pankaj Kumar Dubey

Defects:-

9. (i) Subject may be properly stated at index page.
- (ii) Name of petitioner at page 1 and vak. Differs from her execution at vak.
- (iii) Typed copy of page no.-13 may be given with certified to be true.
- (iv) Page no.-20 is blackish.